

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1058/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2017

NAME OF THE PARTIES: Unity Infraprojects Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Abhishek Kale	Advocate	
2.	Prashant Ganeshi	Advocate	
1/6 Nitik Naik & Co.			

ORDER

CP No.1058/I&BP/NCLT/MB/MAH/2017

On perusal of the Company Petition for passing orders, this Bench having noticed
further shortfalls in the Company Petition filed by the Petitioner, the Petitioner is hereby
directed to make further submissions on 15.6.2017.

List this matter on 15.6.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)